

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 9796/2012

(Arising out of impugned final judgment and order dated 05/01/2012
in CR No. 339/1992 passed by the High Court Of Judicature at
Allahabad)

RAM KUMAR & ORS.

Petitioner(s)

VERSUS

ABHINANDAN KUMAR TADAIYA (D) TH:LRS.&ORS
(with interim relief and office report)

Respondent(s)

Date : 22/09/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For Petitioner(s)

Mr. Pramod Swarup, Sr. Adv.
Ms. Sushma Verma, Adv.
Mr. Sagar Sharma, Adv.
Mr. Prashant Chaudhary, Adv.

For Respondent(s)

M/s. AP & J Chambers, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Hearing concluded.

Order reserved.

(Ashok Raj Singh)
Court Master(Veena Khera)
Court Master